

NOTIFICATION No. 96 / 2014

I

The Civil Judges mentioned in Column (1) below are promoted to the cadre of Senior Civil Judge and on promotion as Senior Civil Judge, they are posted to the posts mentioned against their names in Column (2) below :

<i>Sl. No</i>	<i>Name and Designation</i> <i>(1)</i>	<i>On promotion, posted as</i> <i>(2)</i>
	<i>Thiru / Tmt. Selvi</i>	
1	S.Gunasekar, District Munsif, Avinashi.	II Additional Sub Judge, Cuddalore vice Thiru M.Thandavan, transferred.
2	D.Selvam, Principal District Munsif, Nagercoil.	II Additional Sub Judge, Nagercoil vice Thiru S.Raju, transferred

II

The Senior Civil Judges mentioned in Column (1) below are transferred and posted to the posts noted against their names in Column (2) below :

<i>Sl. No</i>	<i>Name and Designation</i> <i>(1)</i>	<i>Transferred and posted as</i> <i>(2)</i>
	<i>Thiru / Tmt / Selvi</i>	
1	M.Thandavan, II Additional Sub Judge, Cuddalore	Special Sub Judge, Special Sub Court to deal with MCOP Cases, Cuddalore in the existing vacancy.
2	S.Raju, II Additional Sub Judge, Nagercoil	I Additional Sub Judge, Nagercoil vice Thiru A.S.Ravi, transferred.
3	A.S.Ravi, I Additional Sub Judge, Nagercoil	Principal Sub Judge, Nagercoil in the existing vacancy.